NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 222/131/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL Hon'ble Mr. MANORAMA KURAART AGENTER WITH THE STATE OF THE

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

Name of the Company:

Jay Chemical Industries Ltd.

V/s.

ROC, Gujarat

Section of the Companies Act:

Section 131 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. ICUNJAC DALAC

PCS

Peli/sauce

1< 4-5

2.

<u>ORDER</u>

Learned PCS Mr. Kunjal Dalal present for Petitioner. None present for ROC.

Proof of service of notice on auditor not filed.

Proof of publication filed.

List the matter on 07.02.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 23rd day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL